**ITEM NO.106 COURT NO.11 SECTION III-A**

**S U P R E M E C O U R T O F I N D I A**
**RECORD OF PROCEEDINGS**

**Civil Appeal No(s). 7047/2023**

**STATE OF U.P. & ORS. Appellant(s)**

**VERSUS**

**ASHOK KUMAR TIWARI & ORS. Respondent(s)**

**IA No. 40155/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**
**IA No. 40151/2021 - EXEMPTION FROM FILING O.T.**
**IA No. 235269/2025 - EXEMPTION FROM FILING O.T.**
**IA No. 177737/2025 - EXEMPTION FROM FILING O.T.**
**IA No. 145615/2022 - EXEMPTION FROM FILING O.T.**
**IA No. 163594/2025 - INTERVENTION/IMPLEADMENT**
**IA No. 235271/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 177736/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**
**IA No. 145612/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**WITH**
**C.A. No. 1300/2024 (III-A)**

**IA No. 184618/2022 - EXEMPTION FROM FILING O.T.**
**IA No. 184759/2022 - EXEMPTION FROM FILING O.T.**
**IA No. 184758/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES**

**Date : 28-10-2026 These matters were called on for hearing today.**

**CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA**
**HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

**For Appellant(s) Ms. Sakshi Kakkar, AOR**
**Mr. Ajay Kumar Prajapati, Adv.**
**Mr. Rishabh Gautam, Adv.**

Signature Not Verified
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VARSHA MENDIRATTA
Date: 2026.10.28
16:32:08 IST
Reason:

**Respondent(s) Mr. P. V. Yogeswaran, AOR**
**Mr. Y. Lokesh, Adv.**
**Mr. V. Kandha Prabhu, Adv.**
**Mr. L. R. Venkatesan, Adv.**
**Ms. Dhatri Singh, Adv.**
**Mr. Guneswaran Pv, Adv.**

**Mr. Dr Prahlad Narayan Singh, Adv.**
**Ms. Hari Preethi, Adv.**

**Mr. Kaushal Yadav, AOR**
**Mr. Nandlal Kumar Mishra, Adv.**
**Mr. Ritul Tandon, Adv.**
**Dr. Ajay Kumar, Adv.**
**Mr. Onkar Nath Sharma, Adv.**
**Ms. Naina Garg, Adv.**

**Dr. Sushil Balwada, AOR**
**Mr. Srilok Nath Rath, Adv.**
**Mrs. Anila Bharti, Adv.**
**Mr. Vikrant Badesra, Adv.**
**Mr. Sahil, Adv.**
**Dr. Lalit Mehra, Adv.**

**Mr. Akshat Srivastava, AOR**

**Mr. Anurag Dubey, Adv.**
**Mr. Ashish Kumar Upadhyay, AOR**
**Ms. Maitri Goal, Adv.**
**Mr. Varun Ranjan, Adv.**
**Mr. Vivek Kumar Srivastava, Adv.**
**Mr. Devendra Kumar Mishra, Adv.**

**UPON hearing the counsel the Court made the following**

**O R D E R**

**List tomorrow, i.e., 29.10.2026.**

**(VARSHA MENDIRATTA)**
**ASTT. REGISTRAR-cum-PS**

**(ANU BHALLA)**
**COURT MASTER (NSH)**